NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH
SPECIAL BENCH

Item 13

C.P.(IB)2694/MB/2019

CORAM:
SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **13.03.2023**

NAME OF THE PARTIES**: -** **AHM Catering & Allied Services Pvt. Ltd.**
Vs.
Dolphin Offshore Shipping Ltd

Appearance (via video-conference):

For the Operational Creditor : Adv. Kirtanan Menon
For the Corporate Debtor : Adv. Geeta Lundwani

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Heard, Counsel for the parties for considerable time and **Reserved for Orders.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

13.03.2023
ANKIT